

LOK SABHA
UNSTARRED QUESTION NO. 1002
TO BE ANSWERED ON 26.07.2023

PERFORMANCE OF THE TEXTILE SECTOR

1002. SHRIMATI SARMISTHA SETHI:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government is aware that performance of the Textile Sector in India has stagnated in recent years;
- (b) if so, whether any recent policy measures have been taken to boost productivity in the textile sector;
- (c) if so, the details thereof; and
- (d) the details of the steps taken to improve export potential of India's textile sector?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)
THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (c): The Government of India has taken various initiatives/measures in order to promote growth of the textile sector and to overcome challenges faced especially in the wake of COVID – 19 pandemic. Government is implementing various schemes for development of textile sector and enhancing productivity viz. Prime Minister Mega Integrated Textile Region and Apparel (PM MITRA), Production Linked Incentive (PLI) Scheme, SAMARTH- The Scheme for Capacity Building in Textile Sector, Silk Samagra-2, National Handloom Development Programme (NHDP), Raw Material Supply Scheme (RMSS), National Handicraft Development Programme and National Technical Textile Mission (NTTM).

(d): In order to boost export of textiles products, Government is implementing scheme of Rebate of State and Central Taxes and Levies (RoSCTL) on exports of Apparel/Garments and Made-ups. Further, textiles products not covered under the RoSCTL are covered under Remissions of Duties and Taxes on Exported Products (RoDTEP) along with other products. Government also provides financial support to various Export Promotion Councils and Trade Bodies engaged in promotion of textiles and garments exports, for organising and participating in trade fairs, exhibitions, buyer-seller meets etc. Further, India has so far signed 13 Free Trade Agreements (FTAs) including recently concluded agreement with UAE and Australia; and 6 Preferential Trade Agreements (PTAs) with various trading partners.
